

Information note to the Press (Press Release No. 85/2016)

For immediate release

Telecom Regulatory Authority of India

TRAI releases Consultation Paper on 'Spectrum Usage Charges and Presumptive Adjusted Gross Revenue for Internet Service Providers and Commercial Very Small Aperture Terminal Service Providers'

New Delhi, 19th August 2016: The Telecom Regulatory Authority of India has today released a Consultation Paper on 'Spectrum Usage Charges and Presumptive Adjusted Gross Revenue for Internet Service Providers and Commercial Very Small Aperture Terminal Service Providers'.

The DoT had requested the Authority to furnish its recommendations on 'Spectrum uses charging for Internet Service Providers (ISPs) and floor level of AGR based on amount of spectrum held by Commercial VSAT operators' under section 11(1) of TRAI Act, 1997 as amended. TRAI has prepared this consultation paper raising specific issues for consideration of stakeholders viz. rates of spectrum usage charges (SUC) based on adjusted gross revenue (AGR) for ISP licensee, minimum AGR for ISP licensee and VSAT licensee, allied issues like schedule of payment, charging of interest, penalty and other related issues. The consultation paper has been placed on TRAI's website (www.trai.gov.in).

Written comments on the issues raised in the consultation paper are invited from stakeholders by 19th September 2016 and counter comments by 3rd October 2016. The comments and counter comments may be sent, preferably in electronic form at skmishra@traigov.in and fa@traigov.in. For any clarifications on the consultation paper, Shri S.K.Mishra, Pr. Advisor (F&EA), Telecom Regulatory Authority of India may be contacted (Telephone No. +91-11-23231856, Fax No. +91-11-23235249).


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